

ITEM NO.123

COURT NO.1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3664-3665/2023

BANWARI LAL KANCHAL

Appellant(s)

VERSUS

LAXMI NARAIN AGARWAL & ORS.

Respondent(s)

(IA No. 53485/2021 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 191064/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 191063/2019 - EXEMPTION FROM FILING O.T., IA No. 48969/2023 - EXEMPTION FROM FILING O.T., IA No. 1547/2022 - EXEMPTION FROM FILING O.T., IA No. 53486/2021 - EXEMPTION FROM FILING O.T., IA No. 120665/2025 - EXEMPTION FROM FILING O.T., IA No. 21285/2020 - EXEMPTION FROM FILING O.T., IA No. 113059/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 171027/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 24760/2025 - PERMISSION TO FILE APPLICATION FOR DIRECTION, IA No. 231402/2024 - PERMISSION TO FILE APPLICATION FOR DIRECTION, IA No. 120663/2025 - PERMISSION TO FILE APPLICATION FOR DIRECTION)

WITH

C.A. No. 3666-3667/2023 (III-A)

(IA No. 84241/2025 - CLARIFICATION/DIRECTION, IA No. 34152/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 109597/2020 - EXEMPTION FROM FILING O.T., IA No. 109583/2020 - EXEMPTION FROM FILING O.T., IA No. 60674/2020 - EXEMPTION FROM FILING O.T., IA No. 60666/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 62250/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 3668-3669/2023 (III-A)

(IA No. 58926/2020 - EXEMPTION FROM FILING O.T., IA No. 109836/2020 - EXEMPTION FROM FILING O.T., IA No. 109606/2020 - EXEMPTION FROM FILING O.T., IA No. 62267/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 58929/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES, IA No. 58925/2020 - PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS)

CONMT.PET.(C) No. 507-508/2020 in CA No. 3664-3665/2023 in SLP(C) No. 29281-29282/2019 (III-A)

(IA No. 67925/2020 - EXEMPTION FROM FILING O.T., IA No. 82910/2020 - EXEMPTION FROM FILING O.T., IA No. 82905/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 67927/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 18-09-2025 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Appellant(s) :

Ms. Diksha Rai, AOR
Mr. Piyush Vyas, Adv.
Ms. Purvat Wali, Adv.

Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. S Guru Krishna Kumar, Sr. Adv.
Mr. Amit Jaiswal, Adv.
Ms. Geetanjali Setia, Adv.
Ms. Manisha Suri, Adv.
Mr. Meenesh Dubey, Adv.
Mr. Swatej Jetta, Adv.
Mr. Nishi Kant Singh, Adv.
Mr. Nilendu Vatsyayan, Adv.
Ms. Radha Gupta, Adv.
Ms. Ila Shikhar Sheel, AOR
Mr. Rohit Singh, Adv.

For Respondent(s) :

Mr. Ashok Bannidinni, AOR
Ms. Betsara Myllemngap, Adv.

Mr. Purushottam Sharma Tripathi, AOR
Mr. Bhakti Vardhan Singh, AOR

Mr. Ritik Malik, Adv.
Mr. Akhil Suri, Adv.
M/S. Dubey & Chandra Law Chambers, AOR

Mr. Satpal Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

As prayed, list these matters on 15.10.2025 (High up on the Board)

(DEEPAK SINGH)
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)
ASSISTANT REGISTRAR